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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

DA 1121/91.

Dt. of Decision:9-12-91.

Kapil Dev

....Applicant

Vs.

1. Union of India, represented by its Secretary, Ministry of Agriculture, Department of Animal Husbandry & Dairy, Krishi Bhavan, New Delhi.
2. Director, Regional Station for Forage Production & Demonstration, Mamidipally, Via-Keshavgiri, Hyderabad-500 005.

....Respondents

Shri K.Sudhakar Reddy : Counsel for the Applicant

Shri N.V.Ramana : Counsel for the Respondents.

CORAM:

THE HON'BLE SHRI R.BALASUBRAMANIAN : MEMBER (A)

THE HON'BLE SHRI T.CHANDRASEKHAR REDDY : MEMBER (J)

(Order of the Division Bench delivered by Hon'ble Shri T.Chandrasekhar Reddy, Member (J)).

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We have heard Shri K.Sudhakar Reddy, learned counsel for the applicant and Shri N.V.Ramana, learned counsel for the Respondents. The applicant herein has filed the present Original Application to declare that he is entitled to be regularised in Group-D post with effect from the date of his initial appointment with all consequential benefits. The applicant said to have been working as Skilled Labourer in the Regional Station for Forge, Production & Demonstration, Mamidipalli, Hyderabad. The applicant is said to have been made a representation to the

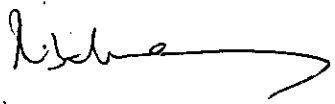
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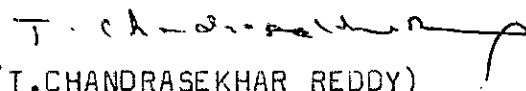
contd...2.

5/10/91

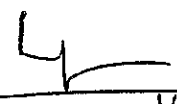
Respondents herein on 5-4-91 to regularise him in the Group-D post with effect from the date of his initial appointment but the said representation is still undecided. In view of the facts of this case we feel that it would be just and proper to dispose of this Original Application with certain directions to the Respondents.

2. In the result we direct the Respondents to dispose of the applicant's representation dt.5-4-91 within three months from the date of receipt of this order. After the said representation is disposed-of by the Respondents, if the applicant continues to be aggrieved he would be at liberty to approach this Tribunal afresh. With the above direction we dispose-of the Original Application ^{at the Adm. Secy's office.} No order as to costs.


(R. BALASUBRAMANIAN)
Member (A)


(T. CHANDRASEKHAR REDDY)
Member (J)

Dated: 9th December, 1991.
Dictated in Open Court


Dy. Registrar

T0v1/

1. The Secretary, Union of India, Ministry of Agriculture, Department of Animal Husbandry & Dairy, Krishi Bhavan, New Delhi.
2. The Director, Regional Station for Forage Production and Demonstration, Mamidipally, via- Keshavgi, Hyderabad- 5.
3. One copy to Mr. K. Sudhakar Reddy, Advocate, CAT. Hyd.
4. One copy to Mr. N. V. Ramana, Addl. CGSC. CAT. Hyd.
5. One spare copy

pvm

Handwritten notes:
20/12/91
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